

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1371
ANSWERED ON:30.11.2012
LOANS TAKEN FROM BANKS
Das Gupta Shri Gurudas

Will the Minister of FINANCE be pleased to state:

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- (a) whether any Hyderabad based English Media house has a debt of Rs.5000 crore as loans taken from various nationalised banks;
- (b) if so, the details of loan taken by the media home from various banks, bank-wise; and
- (c) the steps / measures taken / being taken by the banks to recover these loans?

Answer

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

- (a) & (b) In accordance with the practices and usages customary amongst the banks and in conformity with provisions of statutes governing the financial institutions as also the provisions of the Public Financial Institutions (Obligations as to Fidelity and Secrecy) Act, 1983, information relating to the details of the individual borrower of the banks is not divulged.
- (c) Banks are governed by their board driven policies and regulatory guidelines on recovery of loans and dues.